

3

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

ORIGINAL APPLICATION NO. 940 OF 2012
CUTTACK, THIS THE 19th DAY OF DECEMBER, 2012

**CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**

.....

Sri Arunjyoti Sahoo,
aged about 42 years,
S/o. Late Yudhistir Sahoo,
At present working as
Executive Electrical Engineer/TRD/HQ,
East Co. Railway,
Chandrasekharpur,
Bhubaneswar,
Dist-Khurda.
Permanent resident at Plot No. 3161,
Kedar Gouri Road,
P.S. Old Town,
Bhubaneswar,
Dis:-Khurda

Advocate(s) M/s. P.K.Mohapatra & Ors.

.....Applicant

VERSUS

Union of India represented through

1. General Manager,
East Coast Railway, Chandrasekharpur,
Bhubaneswar, Dist.-Khurda.
2. Railway Board represented through its
Secretary, Rail Bhawan, New-Delhi.
2. Member Staff, Railway Board,
Rail Bhawan, New Delhi.
3. Director, Estt. (GP),
Railway Board,
Rail Bhawan, New-Delhi.

Ae

4

5. Chief Personnel Officer,
East Coast Railway, Chandrasekharpur,
Bhubaneswar, Dist.-Khurda.

6. Union Public Service Commission,
Represented through it's Chairman,
Dolpur House, Sahajahan Road,
New Delhi-1.

..... Respondents

Advocate(s)..... Mr. T.Rath.

O R D E R (oral)

A.K.PATNAIK, MEMBER (J):

Heard Mr.P.K.Mohapatra, Learned Counsel for the Applicant and Mr. T.Rath, Learned Standing Counsel appearing for the Railway-Respondents and perused the record.

2. Since the representations submitted by the Applicant to the Respondent No.4 at Annexurs-A/7 & A/8 ventilating his grievance as raised in this OA are still pending for consideration, without entertaining into the merit of the matter this OA is disposed of with direction to the Respondent No.4 to consider and dispose of the said pending representations and communicate the result in a reasoned order to the applicant within a period of two months from the date of receipt of copy of this order.

3. Send copy of this order along with OA to the Respondent Nos. 3 and 4. Postal requisite for this purpose shall be furnished by the Applicant within a period of three days hence.


(A.K.Patnaik)
Member (Judicial)